

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.404**  
**IB/964/ND/2020**

**IN THE MATTER OF:**

Grand Arch Resident Welfare Association	...	Applicant
Versus		
IREO Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 18.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Chinmoy Pradip Sharma, Senior Adv.  
Ms. Asiya Khan, Mr. Irfan Hasieb, Mr. Krishnajyoti Deka,  
Mr. Rishabh Munjal, Advocates  
For the Respondent : Mr. Saurabh Kalia, Senior Adv.,  
Mr. Sameer Chaudhary, Ms. Chaitanya Bansal, Advocates

**ORDER**

Heard the submissions made by the Learned Counsel for the Operational Creditor. Let the matter be posted for 27.02.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**  
Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**